

**HIGH COURT OF JAMMU AND KASHMIR AT JAMMU  
(Chief Justice's Secretariat)**

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**ORDER**

No. 1254

Dated: 18-02-2017

Pending Regular Enquiry before Registrar Vigilance, High Court of J&K, Shri Wahid Iqbal, Junior Assistant/Civil Clerk, posted in the Court of 3<sup>rd</sup> Additional Munsiff, Jammu is placed under suspension with immediate effect for his continuous un-authorized absence from duty with effect from 17.04.2014.

(By order)

Sd/-  
(Jawad Ahmad)  
Principal Secretary to  
Hon'ble the Chief Justice

No.: 1123-26/PSY

Dated 18-02-2017

Copy to the:-

1. Registrar Vigilance, High Court of J&K, Jammu for information.
2. Pr. District & Sessions Judge, Jammu for information.
3. 3<sup>rd</sup> Additional Munsiff, Jammu for information and necessary action.
4. Incharge NIC for uploading in High Court website.

(G. M. Parray)

Joint Registrar

18/2/17

18/02/2017  
18/2/17